

TOTAL PUBLIC / RIGHTS ISSUES HANDLED SINCE INCEPTION

ANNEXURE II

PART I - PUBLIC / RIGHTS ISSUES ACCEPTED IN THIS QUARTER:

BEFORE SEBI GUIDELINES FOR DISCLOSURE AND INVESTMENT PROTECTION DATED 11/08/92

AFTER SEBI GUIDELINES FOR DISCLOSURE AND INVESTMENT PROTECTION DATED 11/06/92

*** INDICATE WHAT THE RATING SYMBOL DENOTES**

ANNEXURE 3

PART III - INFORMATION REGARDING DEFAULT IN PUBLIC / RIGHTS ISSUES HANDLED UPTO THE END OF THIS QUARTER

(i) Non / Partial Creation of Security:

(ii) Non payment of Interest:

(iii) Non payment of redemption amount:

(iv) Any other default:

PART IV

PART IV - ANY OTHER RELEVANT INFORMATION FOR PUBLIC / RIGHTS ISSUE:

INVESTOR COMPLAINTS

[illegible]